

of the new procurement policy on this account

CBI investigation against the officials of the Office of Chief Engineer (C.D.O.), C.P.W.D. Nirman Bhavan, New Delhi

429. SHRI SUBRAMANIAN SWAMY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether C. B. I. has investigated cases of fraud, forgery and cheating regarding:—(1) Universal Book Traders, Ganeshnagar, Tilaknagar, Delhi, (2) International Book Traders, Model Town, Delhi, (3) Venus Book Company, Delhi, (4) Universal Book Dealers, Delhi and (5) Modern Book Centre, Delhi, involving a librarian Shri Daryao Singh and other senior officials of the Office of the Chief Engineer, Central Design Organisation, C.P.W.D., Nirman Bhawan, New Delhi; and

(b) if so, when the case was registered, what are the findings of the investigation and the follow-up action?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) and (b) C.B.I. have registered two cases in (he matter in the latter half of 1972 and are making investigations.

Agitation in I.I.T., New Delhi

430. SHRI DATTOPANT THENGARI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether there was an agitation by the employees during the latter half of 1974 in the Indian Institute of Technology, New Delhi; and

(b) if so, what were their grievances?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) According to the information furnished by the Indian Institute of Technology, Delhi, there was no agitation by the employees of the Institute. However,

some daily-wage workers of the Institute who are not employees started an agitation during the latter half of 1974. Their main demand was that they should be absorbed in the regular cadre.

Litigation cases of B.H.U.

431. SHRI O. P. TYAGI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the number of litigation cases concerning the Banaras Hindu University staff against the B.H.U. authorities, during the tenure of present Vice-Chancellor, and the details of the expenditure involved therein?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : According to the information furnished by the Banaras Hindu University, the number of litigation cases in which the University was involved and the amount of expenditure booked on them during the tenure of the present Vice-Chancellor is 73 and Rs. 29,446.79 respectively.

Development of Vivekanandapuri

432. DR. RAMKRIPAL SINHA :

SHRI JAGDISH

PRASAD MATHUR :

SHRI BHAIRON SINGH

SHEKHAWAT :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the Co operative Societies of the Serai Rohilla Area of Delhi had deposited Rs. 13 lakhs in the Delhi Municipal Corporation for the development of Vivekanandapuri;

(b) how much money has been spent out of it and what remains with the Corporation;

(c) whether it is a fact that Rs. 8,00(were deposited with the Delhi Electric Supply Undertaking for electrification of Vivekanandapuri and the work is yet to begin;